

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.77771 of 2025**

Arising Out of PS. Case No.-136 Year-2023 Thana- CHAPRA KACHARI RAIL P.S. District-
Saran

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Mukesh Kumar

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

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Appearance :

For the Petitioner/s : Mr.Aniket Singh, Adv

For the Opposite Party/s : Mr.Ram Sumiran Rai, APP

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

4 16-01-2026 Issue notice to opposite party no. 2 by both modes
(ordinary process as well as Speed Post with A/D) for which
requisites etc. must be filed within two weeks.

2. In the meantime, call for a legible up to date
photostat/xerox copy of the case diary from the Court of learned
Railway Judicial Magistrate, Saran at Chapra in connection with
Chapra Kachari P.S. Case No. 136 of 2023.

3. List this case on 27.02.2026.

(Ramesh Chand Malviya, J)

Sunnykr/-

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